

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2696
ANSWERED ON:17.12.2008
EXTRADITION TREATY WITH FOREIGN COUNTRIES
Gadhavi Shri Pushpdan Shambhudan

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of persons extradited as a result of signing of extradition treaty with various countries during the last three years and the current year;
- (b) the number of pending extradition cases between India and other countries; and
- (c) the steps taken/proposed to be taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(SHRI E. AHAMED)

- (a) The number of persons extradited during last three years and current year is as follows:

Year Number of persons extradited

From Foreign From India to
Countries to India Foreign Countries

2005 8 3

2006 5 1

2007 4 4

2008 4 6

- (b) The number of pending extradition cases between India and other countries is 41.
- (c) Efforts are made through diplomatic channel for extradition of fugitives. Matter is taken up at the appropriate level from time to time.